

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.118/ND/2016
RT No. 206/Chd/Hry/2017**

Chander Prakash

....Petitioner

Versus

M/s Ultra Tech Townships Developers
Pvt. Ltd. & Ors.

....Respondents

Present:: Mr. Mayur Kanwar, Advocate for Mr. Manish Jain, Advocate
for petitioner

The case is received by transfer from NCLT, New Delhi.
Learned counsel submitted that the arguing counsel is not available due to
some personal difficulty. Learned counsel for the petitioner also submits that
the parties have entered into a settlement.

On request, the matter is adjourned to 28.08.2017.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

✓ July 24, 2017
Subbu